

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-208(ND)2020

CORAM:

**PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
04.02.2020.**

**NAME OF THE COMPANY: M/s. Punjab Shuttering Store V/s. M/s. JMD
Limited**

SECTION: U/s 9 of IBC Code, 2016

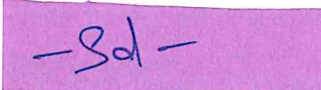
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

**Present: Mr. Nikunj Hurria, Advocate for the Petitioner
Mr. Abhishek Bhardwaj, Advocate for the Respondent**

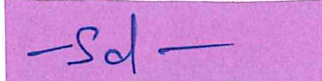
ORDER

Mr. Abhishek Bhardwaj, Ld. Counsel has put in appearance on behalf of the
Corporate Debtor. Let reply be filed.

To come up for arguments on 6th March 2020.



**(L. N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**